

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Ins) No.596-597 of 2019**

**IN THE MATTER OF:**

**MTR Foods Pvt. Ltd.**

**...Appellant**

**Versus**

**Ashish Kanodia,  
RP of the Maiyas Beverages and Food Pvt. Ltd.**

**...Respondent**

**For Appellant: Shri Sajan Poovayya, Sr. Advocate with Ms. Pranjali Mehta, Ms. Raksha Agarwal, Shri Pratibhanu and Ms. Tine Abraham, Advocates**

**For Respondent: Shri Abhijeet Sinha, Shri Amit Agarwal, Shri Sahil Raveen, Shri Saikat Sarkar and Shri Rahul Kukreja, Advocates (R-1)  
Shri Swapnil Gupta and Shri Rudrajit Ghosh, Advocates (R-2)  
Shri Nikhil Nayyar, Sr. Advocate with Shri Naveen Hegde and Shri Kaustav Saha, Advocates (R-4)**

**With**

**Company Appeal (AT) (Ins) No.598-600 of 2019**

**IN THE MATTER OF:**

**Peepul Capital Fund III LLC.**

**...Appellant**

**Versus**

**Ashish Kanodia,  
RP of the Corporate Debtor & Ors.**

**...Respondents**

**For Appellant: Shri Darpan Wadhwa, Sr. Advocate with Shri Nakul Sachdeva, Ms. Aakarshan Sahay and Ms. Ambika, Advocates**

**For Respondents: Shri Abhijeet Sinha, Shri Amit Agarwal and Shri Saikat Sarkar, Advocates (R-1)  
Shri Swapnil Gupta and Shri Rudrajit Ghosh, Advocates (R-2)  
Shri Nikhil Nayyar, Sr. Advocate with Shri Naveen Hegde and Shri Kaustav Saha, Advocates (R-3)**

**With**

**Company Appeal (AT) (Ins) No.791 of 2019**

**IN THE MATTER OF:**

**Shetron Ltd.**

**...Appellant**

**Versus**

**Maiyas Beverages and Foods Pvt. Ltd. & Ors.**

**...Respondents**

**For Appellant:**

**Ms. Purti Marwaha Gupta, Ms. Heena George,  
Areeca Sanjay Massey and Adya Shree Dutta,  
Advocates**

**For Respondents:**

**Shri Abhijeet Sinha, Shri Amit Agarwal, Shri Sahil  
Raveen, Shri Saikat Sarkar and Shri Rahul  
Kukreja, Advocates (R-1)  
Shri Swapnil Gupta and Shri Rudrajit Ghosh,  
Advocates  
Shri Nikhil Nayyar, Sr. Advocate with Shri Naveen  
Hegde and Shri Kaustav Saha, Advocates (R-4)**

**ORDER**

**22.01.2020** Arguments of learned Sr. Counsel for Appellant in  
Company Appeal (AT) (Ins) No.596-597 of 2019 completed.

List all these three Appeals in 'Orders category' on 4<sup>th</sup> February, 2020.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Kanthi Narahari]  
Member (Technical)

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